

Child Labour

- 197. SHRI M. V. V. S MURTHY:
SHRI SULTAN SALAHUDDIN OWAISI :

Will the Minister of LABOUR be pleased to state:

(a) whether according to the study made by the Commission of Labour Standards country needs rupees 15000 crores to abolish child labour in the country;

(b) if so, the other observations/recommendations made by the commission regarding abolition of child labour in the country; and

(c) the reaction of the union Government thereon?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY) : (a) and (b). The Commission on Labour Standards headed by Dr. Subramanian Swamy has not submitted any final report to the Government so far.

(c) Does not arise.

ILO Recommendations

- 198. SHRI S. M. LALJAN BASHA : Will the Minister LABOUR be pleased to state:

(a) whether the International Labour Organisation in its report titled 'World Employment Report 1995' has cautioned against precipitate implementation of reforms in countries having large population;

(b) if so, whether the Government have taken note of the above observation; and

(c) if so, the reaction of the Union Government thereon?

THE MINISTER OF LABOUR (SHRI G. VENKAT SWAMY): (a) to (c). On the eve of the World Summit for

Social Development, the International Labour Organisation (ILO) released a report titled "World Employment 1995". In the chapter on Developing countries, the ILO report has inter-alia, cautioned against precipitate implementation of reforms, suggesting that instantaneous adjustment is neither economically feasible nor socially sustainable because labour administrations in developing countries have virtually no experience in coping with mass redundancies and social safety nets are highly inadequate. The observation is not specific to India.

Irrespective of the caution, the Government is conscious of these facts and it has been reflected in the Eight Plan Programme. The Government has accorded the highest priority to promotion of sustainable employment generating growth in its economic reforms. It has also substantially stepped to Central Plan allocations for social sectors and poverty alleviation and employment generation programmes. Besides, Government has prescribed institutional arrangement for retraining and redeployment and various measures of safety net for the workers.

Investment by U.T.I

- * 199. SHRI GEORGE FERNANDES : Will the Minister of FINANCE be pleased to state:

(a) the quantum of investments made by the Unit Trust of India in the private sector industry; and

(b) if so, the names of top ten companies in terms of the total investment made by the UTI, company-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL): (a) The total investments made by the Unit Trust of India (UTI) in various financial instruments such as shares, debentures, etc, issued by companies in the Private Sector were to the extend of Rs. 34104/- crores as on 30.6.1995.

(b) The names of top ten companies in the private sector in terms of UTI's total investments and the amount invested are given below:

	<i>Name of the Company</i>	<i>Amount invested by UTI (Rs. in crores)</i>
1.	Reliance Industries Ltd.	2,184.18
2.	ICICI Ltd.	1,876.67